

BOARD OF URGENT MATTER IN C.R.23

BOARD OF URGENT MATTER IN C.R.23

HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23

Board dated 26.10.2020

Sr No	Case No.	Stage
1	MA 2456/19 @ appeal	Hearing
2	ABA 182 of 2020	Order
3	BA 2101/2020	Appearance
4	SC 490/18	
5	SC 973/15	Order

Sheristedar

C.R. No.23

BOARD OF URGENT MATTER IN C.R.23

BOARD OF URGENT MATTER IN C.R.23

HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23

Board dated 27.10.2020

Sr No	Case No.	Stage
1	ABA 975/2020	Report
2	ABA 1206/2020	Say/Hrg.
3	SC 1315/19	Hearing

Sheristedar

C.R. No.23

BOARD OF URGENT MATTER IN C.R.23

BOARD OF URGENT MATTER IN C.R.23

HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23

Board dated 28.10.2020

Sr No	Case No.	Stage
1	RA 673/2020	Appearance
2	SC 1796/19	Hearing

Sheristedar

C.R. No.23

BOARD OF URGENT MATTER IN C.R.23

BOARD OF URGENT MATTER IN C.R.23

HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23

Board dated 29.10.2020

Sr No	Case No.	Stage
1	BA 868/2020	Hearing
2	ABA 1110/2020	Hearing
3	BA 1973/2020	Hearing
4	ABA 1767/2019	
5	SC 1014/19	Hearing

Sheristedar
C.R. No.23

BOARD OF URGENT MATTER IN C.R.23

BOARD OF URGENT MATTER IN C.R.23

HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23

Board dated 31.10.2020

Sr No	Case No.	Stage
1	BA 971/2020	Compliance
2	SC 724/19	Hearing.

Sheristedar

C.R. No.23